



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.09.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 11.09.2024 at 02:00 PM, will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 (PH)	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
2.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 (PH)	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	Anup Kmar	Pallavi Pratap Abhijeet Sinha Vaijayant Paliwal Nikhil Mathur-R2
3.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 (PH)	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	Pallavi Pratap	Aakarshan Sahay Daman Singh
4.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 (PH)	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva

By order of Hon'ble Chairperson
-Sd/
Registrar (I/c)